

**Posts in Food Corporation  
of India**

6047. SHRI SURENDRA PAL PATHAK: Will the Minister of FOOD be pleased to state:

(a) whether Group C and D posts reserved for Scheduled Castes and Scheduled Tribes are lying vacant in various offices of the Food Corporation of India in the country; and

(b) if so, the details thereof and the steps taken by the Government to fill up these posts?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The details of vacancies reserved for Scheduled Castes and Scheduled Tribes in direct recruitment and promotion in Cat. III and IV in various offices of the Food Corporation of India as on 31.12.1993 are as under:—

	Cat. III		Cat. IV	
	SC	ST	SC	ST
(i) In Direct recruitment quota	556	988	332	637
(ii) In Promotion quota	154	317	20	142
Total	710	1305	352	779

Since the Food Corporation of India had been facing the problem of surplus man-power in Cat. III and IV, there has been practically no recruitment for the past 15 years. The Corporation is now to seek the approval of its Board of Directors to allow recruitment for 2028 critical level Cat. III and IV posts on need based basis, out of which backlog posts reserved for SC and ST categories would be filled up as per the rules.

[English]

**Sugar Mills**

6048. SHRI KASHIRAM RANA:  
SHRI MAHESH KANODIA:  
SHRI ANNA JOSHI:  
SHRI S.M. LALJAN BASHA:

Will the Minister of FOOD be pleased to state:

(a) the number of proposals received from the States for setting up of new Sugar Mills in each sector;

(b) the number of such proposals pending for consideration at present, State-wise;

(c) the number of proposals finalised so far, State-wise; and

(d) the time by which the remaining proposals are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) As on 31.3.1994, 871 proposals have been received through the Department of Industrial Development for setting up of new sugar factories in various States, the details (State-wise

and Sector-wise) of which are given in the attached *Statement-I*.

(b) As on 31.3.1994, 58 proposals are pending for consideration in the Ministry of Food, the State-wise details of which are given in the attached *Statement-II*.

(c) As on 31.3.1994, 74 letters of intent have been issued by the Ministry of Industry, the State-wise details of

which are given in the attached *Statement-III*.

(d) After scrutiny of the applications by the Screening Committee, the recommendations of the Screening Committee/Administrative Ministry will be considered by the Licensing Committee after which letters of intent/licences will be issued by the Ministry of Industry to the applicants. It is not possible at present to specify any time frame in this regard.

### STATEMENT-I

*Details of number of applications received through Department of Industrial Development for establishment of New Sugar Factories.*

*(Position as on 31.3.1994)*

Sl. No.	State	No. of applications received			Total
		Public	Private	Cooperative	
1.	Uttar Pradesh	—	296	10	306
2.	Maharashtra	—	5	232	237
3.	Andhra Pradesh	—	98	—	98
4.	Madhya Pradesh	—	16	—	16
5.	Haryana	—	13	5	18
6.	Punjab	8	15	11	34
7.	Gujarat	—	—	13	13
8.	Karnataka	—	55	9	64
9.	Tamil Nadu	—	40	3	43
10.	Bihar	3	18	6	27
11.	Orissa	4	3	—	7
12.	Assam	—	1	1	2

Sl. No.	State	No. of applications received			Total
		Public	Private	Cooperative	
13.	Kerala	1	—	—	1
14.	Rajasthan	—	2	—	2
15.	Himachal Pradesh	—	2	—	2
16.	Arunachal Pradesh	—	1	—	1
Total		16	565	290	871

**STATEMENT-II**

*The State-wise number of applications pending for consideration in the Ministry of Food*

*(Position as on 31.3.1994)*

Sl. No.	State	No. of pending applications for consideration
1.	Uttar Pradesh	32
2.	Maharashtra	12
3.	Punjab	4
4.	Andhra Pradesh	1
5.	Madhya Pradesh	2
6.	Haryana	—
7.	Gujarat	—
8.	Karnataka	4
9.	Tamil Nadu	2
10.	Bihar	—
11.	Orissa	—
12.	Assam	—
13.	Kerala	—
14.	Rajasthan	—

15.	Himachal Pradesh	1
16.	Arunachal Pradesh	—
Total		58

**STATEMENT-III**

*The State-wise number of Letters of Intent issued during the 1993-94 sugar season.*

*(Position as on 31.3.1994)*

Sl. No.	State	No. of letters of intent issued
1.	Haryana	4
2.	Uttar Pradesh	25
3.	Madhya Pradesh	2
4.	Gujarat	2
5.	Maharashtra	17
6.	Bihar	1
7.	Orissa	1
8.	Andhra Pradesh	15
9.	Karnataka	5
10.	Tamil Nadu	2
Total		74